

# **THE HIGH COURT OF MEGHALAYA SHILLONG**

No.HCM.II/67/2022-Rect/Pt./43 Dated Shillong the 19<sup>th</sup> Feb., 2025

## **NOTIFICATION**

### **RESULT OF THE WRITTEN EXAMINATION FOR THE POST OF JUNIOR ADMINISTRATIVE ASSISTANT**

The result of the written examination for the post of Junior Administrative Assistant, High Court of Meghalaya held on 21.12.2024 is hereby published. The following is the list of successful candidates:

Sl. No.	Roll Nos.	Name of Candidates
1.	<b>19</b>	Shri Andrew B Marak
2.	<b>28</b>	Smti. Ayanchie Ch. Sangma
3.	<b>41</b>	Smti. Bidanchi M Sangma
4.	<b>51</b>	Shri Bondith D Sangma
5.	<b>64</b>	Shri Chansam Chuang Ch Momin
6.	<b>101</b>	Shri Crescent D Marak
7.	<b>115</b>	Shri Dom Tesilbirth D. Shira
8.	<b>117</b>	Shri Dren Klein
9.	<b>132</b>	Shri Evangelis Momin
10.	<b>139</b>	Shri George Lalmalsawm
11.	<b>183</b>	Shri Kishan Kumar Rabha
12.	<b>209</b>	Shri Majendra Rabha
13.	<b>216</b>	Smti. Mary K Laldinmawii
14.	<b>252</b>	Shri Pranjol Pam
15.	<b>315</b>	Smti. Sengsme A Sangma
16.	<b>345</b>	Shri Suraj Hajong

#### **\*\*Notes:**

1. The successful candidates shall appear for personal interview on 20.03.2025 in the High Court of Meghalaya at 9:30 A.M.
2. Admit Card/Call letter to the eligible candidates for appearance in the interview are being forwarded to their registered email ID.

The Admit Card/Call letter can also be downloaded from the URL <http://megrecruitment.nic.in/mhc> w.e.f. 25.02.2025.


3. The Admit Card/Call letter shall be produced by the candidates at the time of the personal interview failing which, their candidature is liable to be rejected.

By Order,

  
**REGISTRAR GENERAL**

**Memo No.HCM.II/67/2022-Rect/Pt./43-A Dated 19<sup>th</sup> Feb., 2025**

Copy to:

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong, for favour of His Lordship's kind information.
2. The Private Secretary to Hon'ble Mr. Justice H.S. Thangkhiew, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.
3. The Private Secretary to Hon'ble Mr. Justice W. Diengdoh, Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.
4. The Private Secretary to Hon'ble Mr. Justice B. Bhattacharjee, Addl. Judge, High Court of Meghalaya, Shillong, for his Lordship's kind information.
5. Shri Gulrez A. Sohliya, Scientist 'D', NIC, Meghalaya, Shillong for kind information and necessary action.
6.  The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
7. Notice Board.
8. Office file.

  
**REGISTRAR GENERAL**